

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 304
CA(CAA)-93/ND/2023
CA-20/2024

IN THE MATTER OF:

Abhirvey Projects Pvt. Ltd. and Somnium ... Applicant/Petitioner
Homes Pvt. Ltd. & Ors.

Under Section: 230-232

Order delivered on 02.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv Mukesh Sukhija

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-20/2024: In view of the averments made in the application and the submissions put forth by the Ld. Counsel, **the CA is allowed** and the CA (CAA)-93/ND/2023 is listed of hearing on 08.03.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)